ORIGINAL IN HINDI

GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO.2977 TO BE ANSWERED ON 20TH DECEMBER, 2023

PADDY PROCUREMENT

†2977. SHRI NABA KUMAR SARANIA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिंक वितरण मंत्री be pleased to state:

(a) the State-wise details of the amount of paddy procured by the Government during the last three years, year-wise;

(b) whether the Government has any plans to procure paddy from the farmers at production cost and MSP and if so, the details thereof; and

(c) if not, the manner in which the grievances of the farmers are likely to be addressed?

ANSWER

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOTI)

(a): The State-wise and Year-wise details of paddy procured under Central Pool during the last three Years is enclosed at Annexure-I.

(b) & (c): Government of India fixes Minimum Support Prices (MSPs) on the basis of the recommendations of the Commission for Agricultural Costs & Prices (CACP), after considering the views of State Governments and Central Ministries/Departments concerned. The Union Budget for 2018-19 had announced the pre-determined principle to keep MSPs at levels of 1.5 times of the cost of production. Accordingly, Government fixes MSPs for all mandated Kharif, Rabi and other Commercial crops with a minimum return of 50 percent over all India weighted average cost of production from year 2018-19 onwards.

State Government agencies and Food Corporation of India (FCI) purchase paddy with prescribed Fair Average Quality (FAQ) specifications at Minimum Support Price (MSP) for Central Pool to ensure that farmers get remunerative prices for their produce and do not have to resort to distress sale. However, if farmers get better price in comparison to MSP, they are free to sell their produce in open market.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO.2977 FOR ANSWER ON 20.12.2023 IN THE LOK SABHA.

State wise details of Paddy procurement for the last three years

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STATES/UTs	KMS 2020-21	KMS 2021-22	KMS 2022-23
ANDHRA PRADESH	84.57	66.58	41.13
TELANGANA	141.09	110.35	131.86
ASSAM	2.12	5.66	5.98
BIHAR	35.59	44.90	42.05
CHANDIGARH	0.28	0.27	0.19
CHHATISGARH	71.07	92.01	87.53
GUJARAT	1.10	1.22	1.77
HARYANA	56.55	55.32	59.36
HIMACHAL PRADESH	0.00	0.28	0.14
JHARKHAND	6.29	7.53	1.72
JAMMU & KASHMIR	0.38	0.41	0.34
KARNATAKA	2.06	2.19	0.21
KERALA	7.65	7.48	7.31
MADHYA PRADESH	37.27	45.83	46.30
MAHARASHTRA	18.99	18.32	18.47
ODISHA	77.33	71.04	79.16
PUNJAB	202.82	187.28	182.11
RAJASTHAN	0.00	0.07	0.00
TRIPURA	0.24	0.58	0.45
TAMIL NADU	44.90	27.58	33.83
UTTAR PRADESH	66.84	65.53	65.50
UTTRAKHAND	10.72	11.56	8.96
WEST BENGAL	27.79	35.31	32.08
TOTAL	895.65	857.30	846.45

Procurement Fig. in LMT
